COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 155 of 2017

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

North Bihar Power Distribution Company Ltd. Appellant(s)

Vs.

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Ms. Shubham Arya

Counsel for the Respondent(s) : Mr. Raunak Jain

<u>ORDER</u>

List the matter on <u>22.08.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd